

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

(33)

ORDER SHEET

ORDERS OF THE TRIBUNAL

Date: 11.07.2016

OA No. 312/2013

None present for applicant
Mr. B.K. Pareek, proxy counsel for
Mr. T.P. Sharma, counsel for respondents.

It is noted that earlier on recent occasions i.e. 08.07.2016, 05.05.2016, 18.02.2016 when the matter was listed before the Bench, none was present for the applicant. On 05.05.2016, it was recorded that in the interest of justice, the matter is adjourned to 07.07.2016 as a last chance and will be considered for dismissal if the applicant or his counsel is not present on the next date of hearing. The applicant was not present on the date of hearing i.e. 08.07.2016 and today also neither the applicant nor any counsel for applicant is present.

It appears that the applicant is not serious about the case and, therefore, it is dismissed for default and non-prosecution.


(MS. MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER

kumawat